## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 156(ND)12 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Vishwa Nath Agarwal V/s. M/s. Karmyogi Builders Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO.	NAME	DESIGN	ATION	REPRESENTATION	SIGNATURE
1,	Trideep	toursel		Retitioner	- 7
2.	Dukolo	L Gujral	Cour	sel furpords	Leensie
3.	NISHANT V	IARUN	Counsel		Ns. 2

Proceedings before the mediation cell are in progress and is next fixed for 26.8.2016.

Be listed on 11.11.2016.

(Ina Malhotra)

591-

Mamber (Judicial)

(R.Varadharajan) Member (Judicial)